

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 32230/2018
(Arising out of impugned final judgment and order dated 05-07-2018
in WC No. 39260/2014 passed by the High Court Of Judicature At
Allahabad)

AGRAWAL SHIKSHA MANDAL SOCIETY

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.166707/2018-EXEMPTION FROM FILING
O.T. and IA No.166688/2018-CONDONATION OF DELAY IN REFILING)

WITH

Diary No(s). 44893/2018 (XI)

(FOR ADMISSION and I.R. and IA No.175192/2018-CONDONATION OF DELAY
IN FILING and IA No.175193/2018-EXEMPTION FROM FILING O.T.)

Date : 14-12-2018 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Manoj Prasad, SR. Adv.
Ms. Shashi Kiran, AOR
Ms. Priya Sharma, Adv.
Mr. Manoj Jain, Adv.

Mr. S.R. Singh, Sr. Adv.
Ms. Sunita Pandit, Adv.
Ms. Shweta Pandey, Adv.
Mr. Ujjawal Pand;ey, Adv.
Mr. Kuldeep Yadav, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) No. 20258/2018.

(ASHWANI THAKUR)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER